

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3780
ANSWERED ON:20.03.2013
REHABILITATION AND COMPENSATION PACKAGE
Ahir Shri Hansraj Gangaram; Bhujbal Shri Sameer

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) the details of rehabilitation and compensation package already in place for the people affected by Jaitapur Nuclear Power Plant in Ratnagiri of Maharashtra;
- (b) whether there is any request pending with the Government for enhancement of compensation package;
- (c) if so, the details thereof and the action taken/proposed to be taken by the Government in this regard along with the funds provided to the State Government for the purpose;
- (d) whether any decision has been taken to provide compensation for land acquired for setting up Atomic Energy Projects in other States also on the pattern of Jaitapur; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY) :

- (a) An agreement on comprehensive Rehabilitation Package for the Project Affected Persons of Jaitapur Atomic Power Project has been signed between Nuclear Power Corporation of India Limited (NPCIL) and the Government of Maharashtra on October 16, 2010. The rehabilitation package includes apart from compensation, rehabilitation grant, minimum life-time pension for deserted women, shelter less or destitute persons, provision of employment to one person from each project affected family or a lumpsum one time compensation in lieu of employment, training of locals to improve their skills, award of scholarship etc.
- (b)&(c) In February 2013 Government of Maharashtra has announced additional compensation of ` 22.50 lakh per hectare of land acquired. Department of Atomic Energy has agreed, in principle, to release funds to the state government, accordingly.
- (d) No, Sir.
- (e) Does not arise.